

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT REKHA N. PANDHARE
COURT 40 ADDL SESSIONS JUDGE
Criminal Cause List Dated 19-08-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|-----------------------------------|------------------|-----------------|---|-------------------------|
| <u>ARGUMENTS</u> | | | | |
| 1 | POCSO SPL CASE | 1000584/2018 | The State of Ghatkopar Police Station Vs Bablu Mitthn Gurjar and others | PP |
| <u>HEARING</u> | | | | |
| 2 | POCSO SPL CASE | 100231/2017 | PANT NAGAR POLIEC STATION Vs PRABHU SANTOSH KHEDEKAR | |
| 3 | BAIL APPL POCSO | 100919/2020 | Mahadev Laxman Sabne Vs The State of Maharashtra Through Mulund Police Station | Akshay Mehta |
| 4 | BAIL APPL POCSO | 100926/2020 | Dawood Rahim Surve Vs The State of Maharashtra through Shivaji Nagar Police Staion, Mumbai. | R. M. H. JABALI |
| 5 | BAIL APPL POCSO | 100928/2020 | IRSHAD @ PICHCHI ASGAR ALI Vs Instance of J.J. Marg Police Station | A. GAFFAR L. THONGE |
| <u>EVIDENCE PART HEARD</u> | | | | |
| 6 | POCSO SPL CASE | 100501/2014 | The State D.N.Nagar P.S Vs Chetan Vijay Kastury | |
| 7 | POCSO SPL CASE | 100069/2015 | THE STATE OF TROMBAY POLICE STATION. Vs PRAVIN HIRAJI MHATRE AND ORS.04 | |
| 8 | POCSO SPL CASE | 100259/2015 | THE STATE OF MANKHURD POLICE STATION. Vs NITESH CHANDRAKANT KADAM AND ORS.03 | |
| 9 | POCSO SPL CASE | 100543/2015 | The State of Dadar Police Station Vs RAJESH MAHADEV KOTHEKAR | Adv.Vishal Bhogale |
| 10 | POCSO SPL CASE | 100632/2015 | The State of Oshivara Police Station. Vs RAVIKUMAR SITARAM BHANDARI. | |

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| 11 | POCSO SPL CASE | 100446/2016 | THE STATE OF KURLA POLICE STATION. Vs DAYASHANKAR DHUDHNATH YADAV | |
| 12 | POCSO SPL CASE | 100044/2018 | The State of Santacruz Police Station Vs RajSingh Shankar Singh and other | Muzumdar |
| <u>APPEARANCE</u> | | | | |
| 13 | POCSO SPL CASE | 100660/2019 | The State of Maharashtra - Nehru Nagar Police Station Vs Omprakash Hiralal Fulwariya | PP |
| 14 | REMAND APPL POCSO | 100505/2020 | The State of Maharashtra through Vinoba Bhave Nagar Police Station Mumbai Vs Mohd. Muntajir Raza Mujib Shaikh | PP |
| 15 | REMAND APPL POCSO | 100515/2020 | The state of Maharashtra through Ghatkopar Police Station, Mumbai. Vs Namdeo Shridhar Mayekar | PP |
| 16 | REMAND APPL POCSO | 100523/2020 | The State of Maharashtra through Ghatkopar Police Station, Mumbai. Vs Bholanath @ Alok Amar Singh | PP |
| 17 | REMAND APPL POCSO | 100526/2020 | STATE GOVERNMENT MANKHURD POLICE STATION MUMBAI Vs DILIP GNADALAL PATEL AND OTHRES | PP |
| 18 | REMAND APPL POCSO | 100527/2020 | The state of Maharashtra through Vikhroli Police Station, Mumbai. Vs Akash Devidas Chavan | PP |

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| 19 | BAIL APPL POCSO | 100930/2020 | Rajaram Vishnu Zende Vs The State of Maharashtra Through Nehru Nagar Police Station | Suhas T. Gaikwad PP |
| <u>REPORT</u> | | | | |
| 20 | POCSO SPL CASE | 1000492/2018 | State RCF Police Station Vs Bhavna Rajkumar Panjabi | PP Prabhanjay R. Dave |
